GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1431 ANSWERED ON:18.07.2014 EXPENSES UNDER MNREGA SCHEME Chaudhary Shri P.P.

Will the Minister of FINANCE be pleased to state:

- (a) Whether the payment of administrative and other expenses incurred by the State Governments under Mahatma Gandhi National Rural Employment Guarantee (MNREGA) Scheme are made by the Union Government;
- (b) if so, the details thereof along with the outstanding amount in this regard, State-wise;
- (c) whether the Union Government has received any proposal from the State Government of Rajasthan in respect of the demand of outstanding administrative and other expenses; and
- (d) if so, the details thereof and time by which the Union Government is likely to make the outstanding amount?

Answer

MINISTER FOR FINANCE (SHRI ARUN JAITLEY)

- (a) Yes Madam. Section 22 of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) 2005 lays down the funding pattern of MGNREGA. As per the funding pattern, the Central Government meets the cost of (i) amount required for payment of wages for unskilled manual work under the Scheme (ii) Up to three-fourths of the material cost of the Scheme (iii) 6% of the total cost of the Scheme towards administrative expenses.
- (b) MGNREGA is a demand driven wage employment programme under which Central funds are released to the States/UTs on the basis of agreed to Labour Budget to meet the cost of these categories. State-wise/UT-wise details of Central release and expenditure incurred by State Governments including wages, material and Administrative cost under MGNREGA during 2014-15 are given in Annexure.
- (c)&(d)Yes Madam. As per the fund made available through Vote on Account and labour demand requirements of the State, Rs. 881.22 crores was released as a part of 1st tranche to the State Consolidated Fund of Rajasthan by Ministry of Rural Development as Central Assistance for 2014-15 for implementation of MGNREGA in the State. The State Government has further requested for release of funds for clearing the pending liabilities of Rs. 261.31 crores. Further release would be made after approval of the General Budget.